

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 106
ANSWERED ON 10.03.2025**

FUNDS FOR METRO RAIL PROJECTS IN TAMIL NADU

***106. SHRI VAIKO:**

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the details of funds committed by the Central Government for Chennai Metro Rail Project and the funds sanctioned and released during the last three years, year-wise;
- (b) the reason for not releasing the sanctioned funds for Chennai Metro Rail Project despite several requests from the State Government;
- (c) the status of approval of Detailed Project Report (DPR) of Madurai Metro Rail Project, which is pending for more than one year, details thereof;
- (d) the status of approval of Coimbatore Metro Rail Project, including sanction of funds as the share of the Central Government, details thereof; and
- (e) by when the total funds for the projects will be released?

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE RAJYA SABHA
STARRED QUESTION NO. 106 FOR ANSWER ON 10th MARCH 2025 REGARDING FUNDS
FOR METRO RAIL PROJECTS IN TAMIL NADU ASKED BY SHRI VAIKO**

(a) & (b) Urban Development is a State Subject, and the Central Government supports the efforts of states to promote urbanization in a sustainable manner. Urban transportation Infrastructure including Metro Rail Systems enhance sustainability of urbanization. In the past Central Government has given financial support for 54 km of metro network under Chennai Phase-I and Phase-I Extension metro projects, which are operational since February 2019 and March 2022 respectively. Government of Tamil Nadu has initially chosen to implement 118.9 km additional metro network under Chennai metro phase-2 project as a State sector project. Subsequently, on the request of Government of Tamil Nadu and after following due process of approval, Central Government has approved Chennai Metro Phase-II project as 50:50 Joint Venture project at the cost of Rs 63,246.4 crore in October 2024. As per sanction order, total contribution from Government of India for Chennai Metro Rail Phase-2 project is ₹ 7,424.9 Cr towards Equity and Subordinate Debt. In addition, Central Government is also providing pass through assistance against the external loan as per sanction order. Funds for Chennai Metro project are released based on the fund requirement posed by Special Purpose Vehicle i.e. Chennai Metro Rail Limited, which is dependent upon the progress of project. Central Government has released fund to the tune of Rs 5,004.59 crore for Chennai Metro phase-2 project since its sanction in the month of October 2024.

(c) to (e) Government of Tamil Nadu has submitted Detailed Project Report for Coimbatore and Madurai Metro Rail Projects of Tamil Nadu in February, 2024. without Comprehensive Mobility Plan and Alternative Analysis Report. Government of Tamil Nadu has submitted comprehensive mobility plan and alternative analysis report for Coimbatore and Madurai Metro Rail Projects of Tamil Nadu only in December 2024, which is essential for project appraisal. Metro Rail Projects being cost intensive undergoes extensive appraisal process as per laid down procedure and intensive scrutiny at different level in Central Government. Financial assistance for such projects in cities or urban agglomerates is considered by Central Government, based on feasibility of the proposal and availability of resources.
